- (c) the quantum of cotton requested for export by the Government of Gujarat; and
- (d) the reasons for giving permission of lesser quantity of cotton to be exported from the State?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b). Government of India have allocated a quota of 1.15 lakh bales of cotton for export to Gujarat State Marketing Federation. Besides this a quota of 3.10 lakh bales was opened to all including Federations and private trade and 2.00 lakh bales was allotted to modern ginning and pressing units during the current cotton season of 1995-96.

Out of the quota released to Gujarat this year, some 48,275 bales were reported to have been shipped by Gujarat Federation till 27/8/96.

(c) and (d). Gujarat Government had early in the Cotton Season of 1995-96 requested for an export quota of 5 lakh bales of cotton. Keeping this request in view, a sizeable quota was released to the Gujarat Federation. This quota is yet to be exhausted by them.

[English]

## Presumptive Income Tax Scheme

4536. SHRI AMAR PAL SINGH : SHRI VIJAY GOEL :

Will the Minister of FINANCE be pleased to state :

- (a) whether the presumptive Income Tax Scheme introduced in 1992-93 budget in a bid to widen the tax base has been successful;
  - (b) if not, the reasons therefor; and
- (c) the steps proposed to be taken by the Government to make the scheme successful?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The statistics regarding number of persons opting for Presumptive Tax Scheme and the tax collected under the Presumptive Tax Scheme since inception are given below:

Financial Year	No. of Persons	Tax collected (Rs. in crs.)
1992-93	116644	16.47
1993-94	195600	27.53
1994-95	356322	49.96
1995-96	251824°	35.39*

Provisional figures.

The results of Presumptive Tax Scheme are not found to be as encouraging as they were expected.

- (b) It appears that the small businessmen and persons carrying on specified vocations have not fully appreciated the benefits flowing from the Presumptive Tax Scheme. As a result there has been less than expected enthusiasm about availing of the benefits of the scheme.
- (c) Steps have been taken and are proposed to be intensified to give wide publicity to the scheme through print and electronic media and also through holding of meetings with the tax-payers and trade associations etc.

[Translation]

## **Export of Coffee**

4537. SHRI KACHARU BHAU RAUT: Will the Minister of COMMERCE be pleased to state:

- (a) the total quantity of coffee exported and the foreign exchange earned therefrom during last year;
- (b) the target fixed for the export of coffee during the current year; and
  - (c) the steps being taken to increase the export of coffee?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The total quantity of coffee exported and foreign exchange earned therefrom during the last year is given below:

Year	Qty. exported (in tonnes)	Foreign exchange earned (US\$ million)
1995-96	167956	438.33

- (b) The Government has fixed export target of 1,50,000 tonnes of coffee during the current year.
- (c) In order to boost exports, the Board under its export promotion programme is taking up the following steps:
  - Regular participation in important coffee fairs abroad;
  - (ii) Media publicity campaign to popularise Indian coffee besides production of a T.V. film on Indian coffee
  - (iii) Conducting regular market survey and deputation of business negotiation delegation to foreign markets; and
  - (iv) Inviting foreign market teams to the country to popularise Indian coffee.